

Declaration of Assets and Liabilities



Year - 2022

I, Md. Mustafa son/daughter/wife of LATE Md. Aslam. Aged 34 years, belonging to Department Bihar Vidhan Sabha, Government of Bihar service and presently working as Office attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given).

| Sr. No. | Description | Self | Spouse name(s) Smt.Shobha Singh (Self Employed) | Dependant-1 Name(Daughter) | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|-------------------------|--|-------------------------------|---------------------|--------------------------|
| (i) | Cash | 500/- | No | No | No | No |
| (ii) | Deposits in Banks, Financial Institution and Non-Banking Financial Companies | SBI – A/c 500 approx | No | No. | No | No |
| (iii) | Bonds, Debentures and Shares in Companies | No | No | No | No | No |
| (iv) | Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc. | No | No | No | No | No |
| (v) | Motor Vehicles (details of Make, etc.) | Bike:- Discover (2012) | No | No · | No | No |
| (vi) | Jewellery (give Details of Weight and Value | No | No | No | No | No |
| (vii) | Other assets, Such as values Of claims/ Interests | No. | No | No | No | No |

Note: Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description | Self | Spouse Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant- 3 Etc. Name |
|------------|---|------|--------------------|---------------------|---------------------|------------------------------|
| (i) | Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value | No | No | No | No | No |
| (ii) | Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value | No | No | No | No | No |
| (iii) | Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value | No | No | No | No | No |
| | Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value | No | No | No | No | No |
| (v) | Others (such as Interest In property) | No | No | No | No | No |

2. I give herein below the details of my liabilities/ overdues to public financial institution and government dues :(Note: Please give separate details for each item)

| Sr. | Description | Name & address of Bank/ Financial | Amount outstanding as | |
|-----|--|---|-----------------------|--|
| No. | | Institutions(s)/ Department (s) | On 07.02.2023 | |
| (a) | (i) Loans from Banks | Personal Loan SBI bihar vidhan mandal, Patna. 7 Lac. | 4,62,000 | |
| | (ii) Loans from financial institutions | No | No | |
| | (iii) Government Dues: (a) dues to departments dealing with Government accommodation | No | No | |
| | (b) dues to departments dealing with Supply of water | No | No | |
| | (c) dues to departments dealing with | No | No | |

| | Supply of electricity | | |
|-----|---|---------------------|----|
| | (d) dues to departments dealing with Telephones | No | No |
| | e) dues to departments dealing with Government transport (including Aircraft and helicopters) | No | No |
| | (f) Other dues, if any | No | No |
| (b) | (i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN) | PAN No:- CLJPM6525L | No |
| | (ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.) | No | No |
| | (iii) Sales Tax (Only in case of Proprietary business) | No | No |
| | (iv) Property Tax | No | No |

C. Personal Detail

GPF/CPF/PRAN No :-

:- 110011214779

Gender

:- Male

Date of Birth Class/Group :- (DD/MM/YYYY)

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:- Office attendant

Bihar Vidhan Sabha, Patna service

(Full Name e.g B.A.S Bihar Administrative Service B.S.S - Bihar Secretariat Service etc.)

Home District

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Patna (Bihar)

I hereby declare that the above details are true to the best of my knowledge and belief

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Signature File Health

Name of Employee: Md. Mustafa

Place: Patna

Designation : Office attendant

Date: 07.02.2023

Department : Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.